

introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976."

The motion was adopted.

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.37½ hrs.

CINEMATOGRAPH (AMENDMENT)
BILL*

(Amendment of Section 5B)

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

The motion was adopted.

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.38 hrs.

REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL*

(Amendment of Section 20)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted.

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.38 ½ hrs.

REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL*

(Amendment of Section 3)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.